

Item No. 5

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
(Through Video Conferencing)**

Original Application No. 09/2019 (SZ)

Basil K. Varghese

Applicant(s)

Versus

State of Kerala & Ors.

Respondent(s)

Date of hearing: 22.04.2019

**CORAM: HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s):

Mr. Kamlesh Kannan, advocate

For Respondent (s):

Mr. Vidyalakshmi vipin for SEIAA

Mr. E. K. Kumaresan, advocate and Mr. G. Prabhu,  
advocate for Respondent No. 1 & 3

**ORDER**

1. As directed by order dated 27.03.2019, SEIAA and Respondent No. 3 have also filed a reports which is received by this Tribunal by Email dated 17.04.2019 and 21.04.2019 respectively.
2. The learned Counsel for the applicant prays time to file objection.
3. List this matter on 29<sup>th</sup> May, 2019.

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

April 22, 2019

O.A No. 09/2019

hb